

11 Feb, 1964

The State Governments are proposing to entrust a senior officer with the powers and duties to look after the co-operation of concerned Departments in the State and would also be making suitable arrangements for co-ordination at District, Block and Village levels, with such modifications as are considered necessary according to local conditions.

(2) Implementation of intensive cultivation programme in this region particularly for rice and jute.

States agreed to take up such schemes and strengthen the staff to the extent possible. They have also agreed to make necessary arrangements for adequate supplies of fertilisers, pesticides, seeds etc.

(3) Adequate provision of credit for agricultural development particularly in the intensive cultivation districts.

Reserve Bank has agreed to take a liberal view in the matter subject to the condition that State Governments would make utmost efforts for revitalising the co-operative structure in the States especially the Central Co-operative Bank and Primary Co-operative Societies, on the lines indicated by them.

(4) Need for the provision of funds for utilisation of un-utilised irrigation potential.

To facilitate simultaneous action in the agricultural fields in regard to advance development action, along with the construction of irrigation projects, it has been suggested that adequate funds may be provided under a new head 'Area Programme for Irrigation Projects' under the major head "Agricultural Programmes". During the recent Annual Plan discussions for the year 1964-65, this requirement was kept in view and some outlays were recommended for different States to be revised as considered necessary by them in due course after detailed examination.

(5) Reduction of electricity rates at least to the level of 9 np per unit which is considered economical for agricultural purposes.

State Governments agreed to consider the matter.

Railway Lines in Maharashtra

91 Shri Lonikar: Will the Minister of Railways be pleased to state:

(a) whether (i) Sholapur-Bhir-Aurangabad, (ii) Latur Parli-Varijnath, (iii) Adilabad-Chanda railway lines have been recommended by the Government of Maharashtra for inclusion in the Fourth Five Year Plan;

(b) whether Government is aware of the public demand of Marathwada for conversion of Manmad Purna rail line to broad gauge; and

(c) whether Government propose to consider the demands of this backward area and include the railway lines of this area in the Fourth Five Year Plan?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) The Maharashtra government had included these proposals in their recommendations for the construction of new lines during the Third Five Year Plan. Fresh proposals for new lines for the Fourth Plan have not so far been called for from the State Governments.

(b) Yes.

(c) The frame work for the Fourth Plan has still to fully crystallise, and, as such, it is too early to say anything in the matter.

12.00 hrs.

OBITUARY REFERENCE

Mr. Speaker: I have to inform the House of the sad demise of Shri B. N. Khardekar who passed away at Kolha-